

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

OA 416/92.

Dt. of Order: 22-11-1994.

V.Ramakrishna Sastry

....Applicant

Vs.

Union of India, represented by

1. The Chairman,  
Telecom Commission,  
Department of Telecommunications,  
New Delhi-110 001.
2. The Chief General Manager,  
Telecommunications,  
Andhra Pradesh, Hyderabad-500 001.
3. The Chief General Manager,  
Telecom Projects, Madras-600 105.
4. The General Manager, Telecom,  
Transmission Project, Hyderabad-1.

....Respondents

\* \* \* \*

Counsel for the Applicant : Shri K.S.R.Anjaneyulu

Counsel for the Respondents : Shri N.V.Ramana, Addl.CGSC

\* \* \* \*

CORAM:

THE HON'BLE SHRI A.V.HARIDASAN : MEMBER (J)

THE HON'BLE SHRI A.B.GORTHI : MEMBER (A)

(Order passed by Shri A.V.Haridasan, Member (J)).

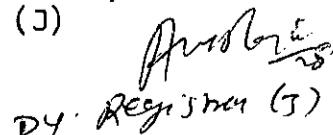
\* \* \* \*

Shri K.S.R.Anjaneyulu, counsel for the applicant submits that the application is not pressed. Hence the application is dismissed as not pressed leaving the parties to bear their own costs.

  
(A.B.GORTHI)  
Member (A)

  
(A.V.HARIDASAN)  
Member (J)

Dt. 22nd November, 1994.  
Dictated in Open Court.

  
By Registration (J)

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23m

Contd....2/

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Copy to:-

1. The Chairman, Telecom Commission, Department of Telecommunications, Union of India, New Delhi-001.
2. The Chief General Manager, Telecommunications, A.P.Hyd-001.
3. The Chief General Manager, Telecom Projects, Madras-105.
4. The General Manager, Telecom, Transmission Project, Hyd-1.
5. One copy to Sri. K.S.R.Anjaneyulu, advocate, CAT, Hyd.
6. One copy to Sri. N.V.Ramana, Addl. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

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M/25/11/89

In the C.A.T 117<sup>th</sup> P.M.  
Hyd.

Hm Mr. A.V. Maridossan J.M.  
&

Hon Mr. A.B. Gorai A.M.

Judgement

Dated: 22/11/94.

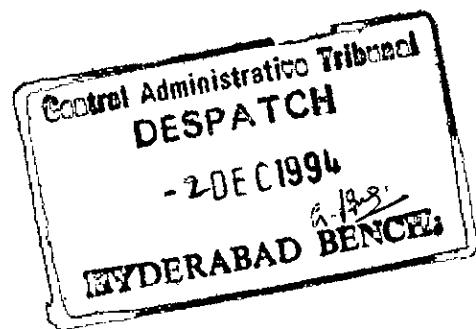
—sign—

OA. 416/92

OA. dismissed as  
not pressed.

No order as to costs

NO STAMP



25/11/94.

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